

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**STARRED QUESTION NO. 169\* TO BE ANSWERED ON: 06.12.2024**

**Distribution of Fertilizers in Haryana**

**169\*: SHRI DHARAMBIR SINGH:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has any plan to ensure the timely and equitable distribution of fertilizers in Haryana, especially in Bhiwani-Mahendergarh and if so, the details thereof;
- (b) whether there is any plan to reduce the cost of chemicals and fertilizers for farmers in the region to boost agricultural productivity and if so, the details thereof;
- (c) whether the Government has any plan to introduce schemes to assist farmers with organic fertilizers in the said State and if so, the details thereof; and
- (d) the measures taken/proposed to be taken by the Government to prevent the black-marketing of chemicals and fertilizers in Haryana?

**ANSWER**

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

**(SHRI JAGAT PRAKASH NADDA)**

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(a) to (d): A statement is laid on the table of the House.

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**STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 169\* FOR 06.12.2024 REGARDING “DISTRIBUTION OF FERTILIZERS IN HARYANA” TABLED BY SHRI DHARAMBIR SINGH.**

(a): To meet the requirement of fertilizers of states, as projected by Department of Agriculture & Farmers Welfare (DA&FW), Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability position. These supplies are met through indigenous production as well as imports.

The requirement, availability, sales and closing stock of Urea, DAP, MOP and NPKS in the State of Haryana during the ongoing Rabi 2024-25 season is given as per the table below:

<b>POSITION OF UREA, MOP, DAP &amp; NPKS IN HARYANA AS ON 03/12/2024 (IN METRIC TONS)</b>						
<b>S.NO</b>	<b>FERTILIZER</b>	<b>SEASONAL REQUIREMENT</b>	<b>PRO RATA REQUIREMENT FROM 01/10/2024 TO 03/12/2024</b>	<b>AVAILABILITY FROM 01/10/2024 TO 03/12/2024</b>	<b>CUMULATIVE DBT SALES FROM 01/10/2024 TO 03/12/2024</b>	<b>CLOSING STOCK AS ON 03/12/2024</b>
<b>1</b>	<b>UREA</b>	11,20,000	5,27,097	8,11,760	5,43,680	2,68,080
<b>2</b>	<b>DAP</b>	2,60,000	2,26,935	2,44,630	2,28,030	16,600
<b>3</b>	<b>MOP</b>	30,000	10,645	39,380	11,180	28,200
<b>4</b>	<b>NPKS</b>	1,20,000	57,903	72,700	58,490	14,210

Further, the mandate of Department of Fertilizers is to ensure adequate availability of fertilizers at State level. The distribution of fertilizers within the State is being done by the respective State Government to meet the requirement at the field level.

(b): At present, the cost of urea is Rs 1700 per bag. However, urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP), which is Rs. 266.50 per bag. Besides, Government of India has laid down reasonable guidelines for P&K fertilizers which ensure that P&K fertilizers are available at reasonable prices to farmers. Accordingly, against the cost of Rs 3100 per bag for DAP, it is provided to the farmers at a Maximum Retail Price (MRP) of Rs.1350 per bag .

(c): Government of India has approved the Market Development Assistance (MDA)@ Rs. 1500/MT to promote organic fertilizers, viz., Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM) /Phosphatic Rich Organic Manure (PROM) produced at plants under GOBARdhan initiative covering different Biogas/Compressed Bio Gas (CBG) support schemes/programmes of stakeholder

Ministries/Departments such as Sustainable Alternative Towards Affordable Transportation (SATAT) scheme of MoPNG, 'Waste to Energy' programme of MNRE, Swachh Bharat Mission (Rural) of Department of Drinking Water & Sanitation etc. with total outlay of Rs. 1451.84 Crore (FY 2023-24 to 2025-26), which includes a corpus of Rs. 360 Crore for research gap funding, etc.

Under MDA scheme, the total sales of FOM/ LFOM by CBG operator & Fertilizer Marketing Companies (FMCs) as on 03.12.2024 is 2,33,724.23 Metric Tonnes, against which Rs. 12.73 Crores of subsidy has been released. In respect of Haryana, the total sales of FOM/LFOM by CBG operator & FMCs as on 03.12.2024 is 11,330 Metric Tonnes, against which Rs. 34 Lakh of assistance has been provided.

(d): Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing, hoarding and smuggling as per provisions of EC Act. Any complaint received at Department of Fertilizers level regarding black marketing/over-pricing of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Further, as per the information received from State Government of Haryana, 185 raids have been conducted, 105 show cause notices have been issued, 21 licenses have been suspended, 8 licenses have been cancelled, 7 FIRs have been registered and sale is stopped in 16 cases to curb Black Marketing of Fertilizers.

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